POST OFFER ADVERTISEMENT
YAMINI INVESTMENTS COMPANY LIMITED

Registered office: 109, Trinity Bldg, Above AP Market, 261, S.S Gaikwad Marg, Dhobi talao, Marine Lines, Mumbai, Maharashtra-400002, India, Tel No:- 022-22073080, Fax No:- 022-22073081, E-mail:- yaminiinvestments@gmail.com, Website: - www.yaminiinvestments.com

Open Offer for acquisition of 62,400 Equity Shares from Shareholders of Yamini Investments Company Limited (hereinafter referred to as 'YIL' or 'Target Company') by Mrs. Vandana Agarwal. (hereinafter referred to as 'Acquirer')

This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirer, in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on October 12, 2012 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Navshakti (Marathi-Mumbai Edition).

1.	Name of the Target Company	: Yamini Investments Company Limited
2.	Name of the Acquirer	: Mrs. Vandana Agarwal
3.	Name of the Manager to the Offer	: Intensive Fiscal Services Private Limited
4.	Name of the Registrar to the Offer	: Skyline Financial Services Pvt. Ltd.
5.	Offer Details	
a)	Date of Opening of the Tendering Period	: December 14, 2012
b)	Date of Closure of the Tendering Period	: December 28, 2012
6.	Last Date of Payment of Consideration as mentioned in the Letter of offer	: January 11, 2013 (21,550 Fully Paid up Equity shares have been tendered in the Open Offer)

7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1	Offer Price (in ₹.)	15.00		15.00	
7.2	Aggregate number of shares tendered	62,400		21,550	
7.3	Aggregate number of shares accepted	62,400		21,550	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹.)	9,36,000		3,23,250	
7.5	Shareholding of the Acquirer before Agreement/Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreement • Number • % of Fully Diluted Equity Share Capital	 7,000 2.92%		 7,000 2.92%	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	 62,400 26.00%		 21,550 8.98%	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	 Nil N.A. N.A.		 Nil N.A. N.A.	
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	 69,400 28.92%		 28,550 11.90%	
7.10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number • % of Fully Diluted Equity Share Capital	2,33,000 97.08%	1,70,600 71.08%	2,33,000 97.08%	2,11,450 88.10%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bombay Stock Exchange ltd. and the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated December 04, 2012.

Issued by Manager to the Offer on behalf of the Acquirer:

INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Rishabh Jain/Nikesh Jain
131, 13th Floor, C-Wing, Mittal Tower,
Nariman Point, Mumbai - 400 021.
Tel.: 022-22870443/44/45; Fax: 022 -22870446;
E-mail: rishabh@intensivefiscal.com

Place: Mumbai
Date: January 14, 2013